

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.05.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 639 of 2018	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Raman Ispat Pvt. Ltd. & Ors.	Pradeep Mishra	Syed Sarfaraz Karim Arvind Kumar Gupta (R-Liquidator)
2.	Comp. App. (AT) (Ins) No. 763 of 2018	Ashok Oswal Vs. UCO Bank & Anr.	Vipul Ganda	

For Orders

3.	I.A. No. 1603 of 2019 in Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamapat Jute Mill Company Ltd	Nishat Ahmed, Adv.	Arvind Kumar Tarun Mehta C. S. Chauhan
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10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	Sabhya Chaudhary, Aditya Parolia
2.	Comp. App. (AT) (Ins) No. 161 of 2019	Muthoot Finance Ltd. Vs. Southern Investments Pvt. Ltd. & Ors.	Priyanka Ghorawat	Ishaan George (R1)
3.	Comp. App. (AT) (Ins) No. 386 of 2019	Brajesh Construction Pvt. Ltd. Vs. Asit C Mehta Investment Intermediates Ltd.	Abhishek Aggarwal	C.S. Gupta
4.	Competition App. (AT) No. 16 of 2019	All India Online Vendors Association. Vs. Competition Commission Of India & Ors.	Nidhi Khanna	Rajshekhhar Rao

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 507 of 2019	The Jaypore Sugar Company Ltd. Vs. IDBI Bank	V.Ramasubramanian	
6.	Comp. App. (AT) (Ins) No. 511 of 2019	Sethuram Spinners Pvt Ltd. Vs. Sri Ramajayam Spintext Pvt Ltd.	Swati Bansal	
7.	Comp. App. (AT) (Ins) No. 515 of 2019	Sree Sankeshwara Foundation & Investments Vs. Dugar Housing Ltd.	Siddhant Buxy	

8.	Comp. App. (AT) (Ins) No. 516 of 2019	Golden Jubilee Hotels Pvt. Ltd. Vs. NCC Limited.	Nikhil Jain	
9.	Comp. App. (AT) (Ins) No. 517 of 2019	Gail (India) Limited Vs. Satish Kumar Gupta, R.P. of Essar Steel India Ltd.	Vikas Mehta	
10.	Comp. App. (AT) (Ins) No. 518 of 2019	Gail (India) Ltd. Vs. Satish Kumar Gupta, RP of Essar Steel India Ltd.	Vikas Mehta	
11.	Comp. App. (AT) (Ins) No. 519 of 2019	Synergy Marketing Inc. Vs. Siddharth Intercrafts Pvt Ltd.	Susshil Daga	
12.	Comp. App. (AT) (Ins) No. 520 of 2019	Regional Provident Fund Commissioner, Tirunelveli. Vs. V.Nagarajan & Ors.	Prithu Garg	
13.	Comp. App. (AT) (Ins) No. 521 of 2019	Sri Lakshmi Hotel Pvt Ltd. Vs. Sriram City Union Finance Ltd.	Swati Vaibhav	
14.	Comp. App. (AT) (Ins) No. 522 of 2019	Soundararajan Ramachandran. Vs. T4 Texultants Pvt Ltd.	Soumik Ghosal	
15.	Comp. App. (AT) No. 115 of 2019	Aakanksha Bawa Vs. Union of India, Ministry of Corporate Affairs.	Sachin Midha	
16.	Comp. App. (AT) No. 116 of 2019	Asha Kiran Vs. Union of India, Ministry of Corporate Affairs	Sachin Midha	
17.	Comp. App. (AT) No. 117 of 2019	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	Manoj Kumar	
18.	Review Application No. 13 of 2019 in Comp. App. (AT) (Ins) No. 419 of 2019	Mahesh Kumar Sharma Vs. Sagu India Holdings Ltd & Anr.	S.M.Sundaram	

For Admission (After Notice)

19.	Comp. App. (AT) (Ins) No. 154 of 2019	Carnoustie Management India Pvt Ltd. Vs. CBS International Projects Pvt Ltd.	Gautam Singh	Ashish Aggarwal
20.	Comp. App. (AT) (Ins) No. 155 of 2019	Jagan Pampapathy Vs. Wipro Ltd. With	D.Sornambigai	Aditi Awasthi
21.	Comp. App. (AT) (Ins) No. 157 of 2019	Jagan Pampapathy Vs. Wipro Ltd With	D.Sornambigai	Aditi Awasthi
22.	Comp. App. (AT) (Ins) No. 158 of 2019	Jagan Pampapathy Vs. Wipro Ltd.	D.Sornambigai	Aditi Awasthi

23.	Comp. App. (AT) (Ins) No. 258 of 2019	Vyomit Shares Stock & Investment Pvt Ltd. Vs Securities and Exchange Board of India (SEBI)	Sunil Fernandes	Udita Singh
24.	Comp. App. (AT) (Ins) No. 272 of 2019	Sanjay Garg. Vs. Tristar Global Infrastructure Pvt Ltd.	Rohit Bansal	Reema Shurana
25.	Comp. App. (AT) (Ins) No. 274 of 2019	Regent Lighting Asia Pvt. Ltd. Vs. Barbarika India Pvt. Ltd.	Divjyot Singh	
26.	Comp. App. (AT) (Ins) No. 370 of 2019	ICICI Bank Ltd. Vs. Shailendra Ajmera, Resolution Professional for Ruchi Soya Industries Ltd.& Anr.	Charu Bansal	Swapnil Gupta, Aakarshan Sahay
27.	Comp. App. (AT) (Ins) No. 408 of 2019	Union of India & Anr. Vs. Videocon Industries Ltd. & Ors.	Nidhi Mohan Prashar	Sandeep S. Ladda
28.	Comp. App (AT) No. 48 of 2019	UFO Moviez India Ltd & Anr. Vs. Union of India, Ministry of Corporate Affairs, through the Regional Director, Western Region.	Vijayendra Pratap Singh	S.Ramakantha
29.	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors.	Sameer Parekh	Yogesh Jagia-R1-10
30.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma
31.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	R.P Sharma	Malak Bhatt-R1&2 Avishkar Singhvi-R3

For Hearing

32.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd & Anr.	S.Santanam Swaminadhan	VanitaBhargawa
33.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commissin of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
2.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
3.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors. With	Nakul Mohta	Misha-COC Raunak Dhillon-RP Ruby Singh Ahuja
4.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. With	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
5.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. With	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
6.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors. With	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
7.	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	
8.	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
9.	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
10.	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
11.	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors.	Anand Varma	Raunak Dhillon (RP), Misha(COC),

		With		Ruby Singh Ahuja
12.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt Ltd Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
13.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
14.	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors With	Anand Verma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
15.	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors With	Anand Verma	Anupam Prakash, Ishan Gaur
16.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. With	Dhaval Mehrotra	Vaijayant Paliwal
17.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors. With	Ranjitha Ramachandran	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
18.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors. With	Pradeep Misra	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
19.	Comp. App. (AT) (Ins) No. 361 of 2019	State Tax Office (3) Vs. Essar Steel India Ltd. & Anr. With	Hemantika Wahi	Raunak Dhillon (RP), Ruby Singh Ahuja
20.	Comp. App. (AT) (Ins) No. 374 of 2019	Indian Oil Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
21.	Comp. App. (AT) (Ins) No. 375 of 2019	Karur Vysya Bank Ltd. Vs. Satish Kumar Gupta & Anr. With	Anjan Chakraborty	Tarun Agarwal
22.	Comp. App. (AT) (Ins) No. 376 of 2019	Bharat Petroleum Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
23.	Comp. App. (AT) (Ins) No. 428 of 2019 With Defects	Hill View Hire Purchase Pvt Ltd. Vs. Satish Kumar Gupta, Resolution Professional for Essar Steel India Ltd (ESIL) With	Anand Verma	Raunak Dhillon (RP), Ruby Singh Ahuja

24.	Comp. App. (AT) (Ins) No. 429 of 2019 With Defects	D.R. Patnaik. Vs. Satish Kumar Gupta Resolution Professional for Essar Steel India Ltd (ESIL) With	Anand Verma	Raunak Dhillon (RP), Ruby Singh Ahuja
25.	Comp. App. (AT) (Ins) No. 449 of 2019	MSTC Ltd. Vs. Essar Steel India Ltd & Ors. With	Pallavi Pratap	Raunak Dhillon (RP), Ruby Singh Ahuja
26.	Comp. App. (AT) (Ins) No. 454 of 2019	Oil and Natural Gas Corporation Ltd. Vs. Satish Kumar Gupta & Ors.	Sanjeev Kapoor	Raunak Dhillon (RP), Ruby Singh Ahuja

For Hearing

27.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. M/s Hotel BirsaPvt Ltd &ors	Purti Marwaha	Krishanu Ray
28.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R- CC1) Sangram Patnaik-R2
29.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	Krithika Ramesh	Samar Bansal (R- CC1) Sangram Patnaik-R2
30.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
31.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
32.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair

03: 45 PM

For Orders

33.	Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3)	TejaKaria, AishuaryVikram&S hubhaang Sinha (R- 1 & 2) Pallavi Srivastava (R-7)
34.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

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By Order
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Registrar